

**CUSTOMS,EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH : COURT NO - 3

EXCISE Appeal No. 10521 of 2020-DB

[Arising out of Order-in-Original/Appeal No AHM-EXCUS-002-COMMR-28-31-2019-20 dated 28.02.2020 passed by Commissioner of Central Excise-AHMEDABAD]

SKF TECHNOLOGIES I PVT LTD

...Appellant

-Versus-

C.C.E.-AHMEDABAD-II

...Respondent

Present For the Appellant : Shri Archit Agarwal, CA

Present For the Respondent : Shri T.G. Rathod, Additional Commissioner (AR)

DATE OF HEARING/DECISION : 23/03/2022

ORDER

Appeal is allowed. For order see order of date in Excise Appeal no. 11311 of 2016.

**(Ashok Jindal)
Member (Judicial)**

**(Raju)
Member (Technical)**

KL